## Annexure-1

Name of the corporate debtor: RUSHABH LIFESTYLE PRIVATE LIMITED Date of commencement of liquidation: 02<sup>nd</sup> August, 2024 List of stakeholders as on: 01<sup>st</sup> October, 2024

red financial creditors (Amount in ₹)

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TOTAL	Limited	Private	Company	ction		Reconstru	Asset	Encore	i								CICCITION	creditor	of	Name		
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									1	NIL										if any	Kemai ko,	Remarks



## Annexure A

B. Collateral Security	<ul> <li>First pari-passu charge on Hypothecated Stock and Book Debts.</li> <li>First pari-passu charge on Part I of the second floor premises admeasuring 1337.30 sq. ft. equivalent to 124.30 sq. mtrs. In the building known as "Trimurti"</li> <li>First pari-passu charge on Part I of the second floor premises admeasuring 1337.30 sq. ft. equivalent to 124.30 sq. mtrs. In the building known as "Trimurti"</li> <li>Constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing according to constructed on a piece and parcel of land of pension and Tax Tenure admeasuring according to collector's records 2000 sq. yards but 2054 sq. yards and bearing according to constructed on a piece and parcel of land of pension and tax tenure according to constructed on a piece and pension according to constructed o</li></ul>	A. Primary Security	ENCORE ASSET RECONSTRUCTION COMPANY PVT LTD
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NIL

1. Personal Guarantee a) Late Mr. Jayant Vrajlal Shah (Deceased and through his known and unknown legal heirs)

C. Guarantee

- i) Mr. Apoorva Jayant Shah ii) Ms. Forum Jayant Shah
- iii) Mrs. Jyotsna Jayant Shah

## 2. Corporate Guarantee NIL

